

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

27. C.P. (IB)/747(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.06.2024**

Name of the Party: Bharat Capital And Holdings Limited

Section 10 of Insolvency and Bankruptcy Code, 2016

**ORDER**

1. Mr. Rajesh Bohra, Ld. Counsel for the Petitioner present through virtual mode. Adv. Mahe Zehra appeared on behalf of the Financial Creditor Gayatri Pipes & fittings through virtual mode.
2. As a last chance. Ld. Counsel for the Income Tax Department is directed to file reply/ objection, if any, within one week.
3. Post this matter on **14.08.2024** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**